

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

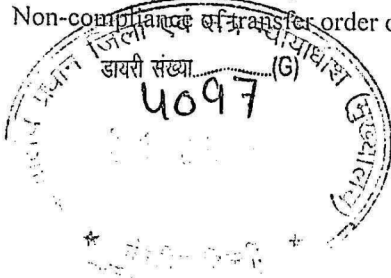
**ORDER**

The posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Sh. Mohit Kapoor JA (EC: 79834621)	Reader in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.	Asstt. Ahlmad in the court of Ms. Abhilasha Singh, MM-02, NI Act, South, Saket Courts, New Delhi.
2.	Ms. Sakshi Khera, JA (EC: 51350838)	Asstt. Ahlmad in the court of Ms. Abhilasha Singh, MM-02, NI Act, South, Saket Courts, New Delhi.	JA in the Record Room (Criminal), South, Saket Courts, New Delhi.
3.	Sh. Sunil Kumar Mandal, JA (EC: 13301)	JA in the General Branch, South, Saket Courts, New Delhi.	Reader in the court of Ms. Purva Sareen, ADJ-01, South, Saket Courts, New Delhi.
4.	Ms. Archana Saini, JA (EC: 49895520)	JA in the R&I Branch, South Saket Courts, New Delhi	Reader in the court of Sh. Varun Chandra, MM-04, NI Act, South, Saket Courts, New Delhi
5.	Sh. Nitin Singh Mehta, JA (EC: 72166293)	Reader in the court of Sh. Varun Chandra, MM-04, NI Act, South, Saket Courts, New Delhi	JA in the General Branch, South, Saket Courts, New Delhi.

**Note:**

1. Sh. B. Rameshwar Rao, JA (EC:13997) posted in Nazarat Branch, South is hereby withdrawn from the court of Ms. Abhilasha Singh, MM-02, NI Act, South, and is further directed to work, before lunch, as Asstt. Ahlmad in the court of Sh. Sunil Gupta, ASJ-06, South *till further order*.
2. Additional charge of Hindi section as Branch In-charge is hereby withdrawn from Sh. Kamal Narula, JA (EC: 12066), and same is assigned to Sh. P. K. Saxena, SJA (EC: 2368) as Branch In-charge, in addition to his present assignments.
3. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.



*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 22218-22243

Dated, New Delhi the 20/7/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi